

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**SHRI JYOTI KUMAR TRIPATHI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP/35/KOB/2020
SECTION	241-242, 213 C/ACT
NAME OF PARTIES	PRAMOD V V/S MARY RANI POPULAR NIDHI LTD & 6 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	NAGARAJ NARAYAN, PRATAP PILLAI & PRADEEP JOY.
RESPONDENTS ADVOCATE/ PROFESSIONAL	CS MANU, CA ANUPAMAN, MANJU ER .

30 April 2024

ORDER

CP/35/KOB/2020

Learned Proxy Counsel, Ms. Dharmya appears on behalf of the Petitioner through virtual mode and submits that the Petitioner, Viz., Pramod V has died. She further requested time to place on record the Death Certificate of the Petitioner by way of affidavit. Time granted, let the same be done within a period of 2 weeks. None appears on behalf of the Respondents.

List this matter for further consideration on **12.06.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**